

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH

NEW DELHI

E.A. NO. 24/2022

IN

O.A. NO. 60/2022

IN THE MATTER OF:-

ALKA JAIN

.....APPLICANT

VERSUS

NORTH DELHI MUNICIPAL CORPORATION & ORS.RESPONDENTS

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Through

New Delhi
Dated- 14.12.2022


PUJA KALRA
STANDING COUNSEL MCD
CHAMBER-430, BLOCK-I,
DELHI HIGH COURT, NEW DELHI
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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

Execution Applicant No.24/2022

In

Original Application No.60/2022

Alka Jain

.... Applicant

Versus

North Delhi Municipal Corporation and Ors.

....Respondents

The aforesaid matter is pending before National Green Tribunal (Principal Bench) and is coming up hearing on 16.12.2022. In this matter the applicant-Ms. Alka Jain filed the above said original application against Mr. Mohan Singh residing at house No.420/06, Teacher Lane, Upper Anand Parbat, Delhi complaining that he is carrying on unauthorized construction and has also kept building material outside his house without taking necessary precautionary measures and the same is causing air pollution.

In view of above, it is submitted that whatever the building material was lying outside the House No.420/06, Teacher Lane, Upper Anand Parbat, and in this lane has been removed completely. At present no building material and C&D waste is lying there (Photographs enclosed). The matter of unauthorized construction pertains to Building Department/KBZ.

A.E(W)-II/KBZ

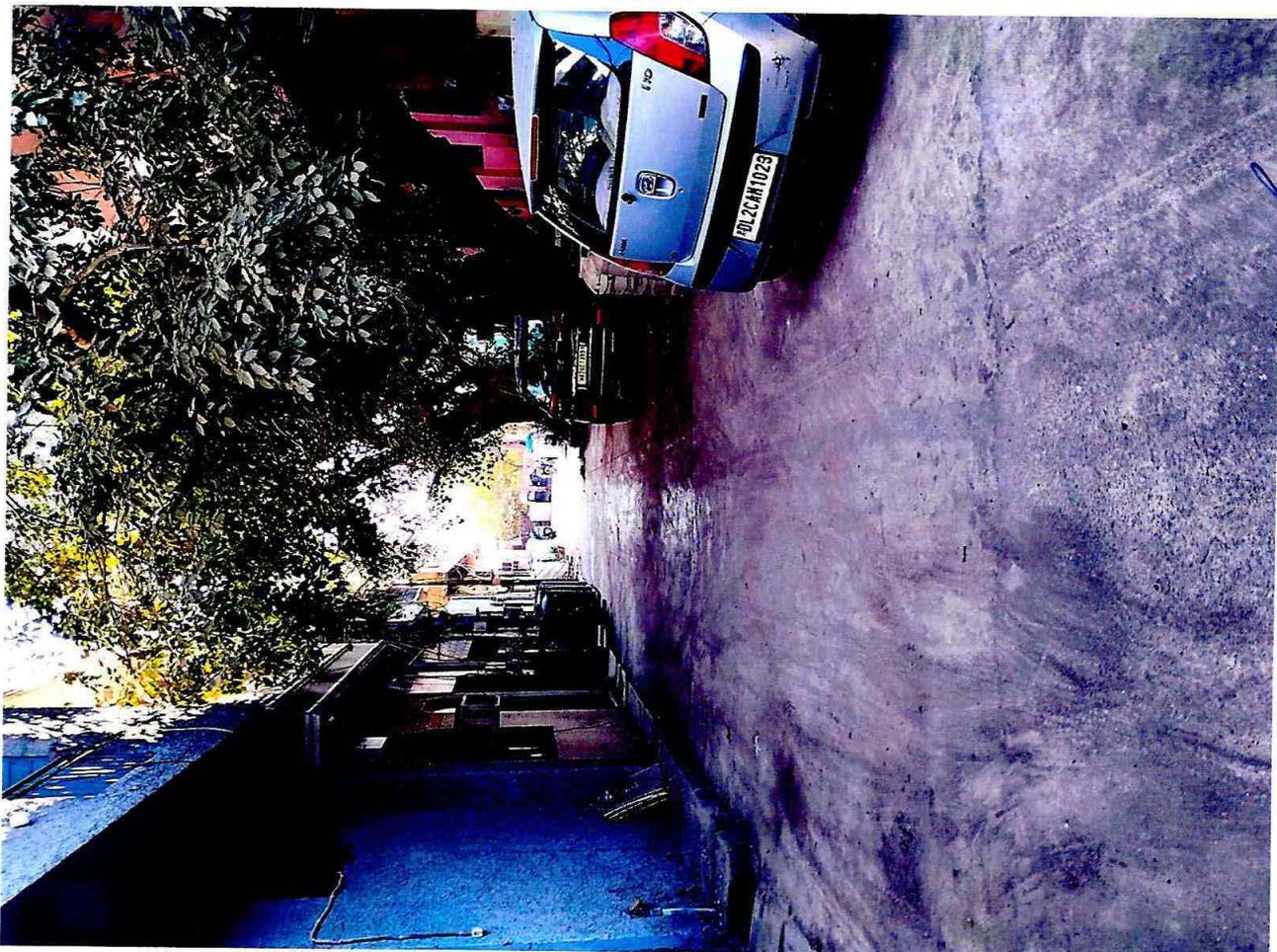

13/12/2022

E.E(M)-II/KBZ


13/12/22

RAJESH GUPTA
E.E. (M)-II/KBZ, MCD

J.E/05N

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**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
NEW DELHI**

**Execution Application No. 24/2022
In
Original Application No. 60/2022**

ALKA JAIN

.....APPELLANT

Vs

**NORTH DELHI MUNICIPAL
CORPORATION & ORS.**

.....RESPONDENTS

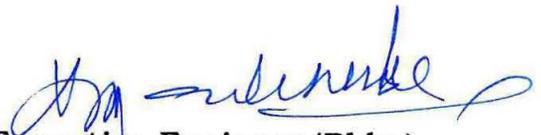
D.O.H: 16.12.2022

**WRITTEN SUBMISSION ON BEHALF OF THE RESPONDENT, MUNICIPAL
CORPORATION OF DELHI.**

Most respectfully submitted that –

1. The property bearing no. 420/06, Teacher Lane, Uper Anand Parbat, Delhi-110005 had been inspected by then area Junior Engineer(Bldg.) on 28.03.2022, in compliance of the order dated 16.02.2022 passed by the Hon'ble NGT. He had reported then that neither any construction activity was going on in the impugned premises nor any building material had been found to be stacked at the site.
2. The property under reference has been re-inspected on 12.12.2022 by the present Junior Engineer (Bldg.). He has reported that no construction work is going on in the premises. The entire reach of the road upon which the property abuts has also been got inspected. No building material has been found to be stacked in the entire reach.
3. The Building Department takes regular action against the uncovered building materials stacked in and around the building construction sites. A list of such challans pertaining to the Municipal Ward No. 95, where the impugned property lies, is enclosed herewith for ready reference of this Hon'ble Court.

Report is submitted accordingly.


**Executive Engineer (Bldg.)
Karol Bagh Zone**
Kumar Mahendra
Executive Engineer (Bldg.)
Karol Bagh Zone M.C.D.
N. Delhi-110005

Near H.NO. 420/06, Teacher Lane
Upper Anand Parbat

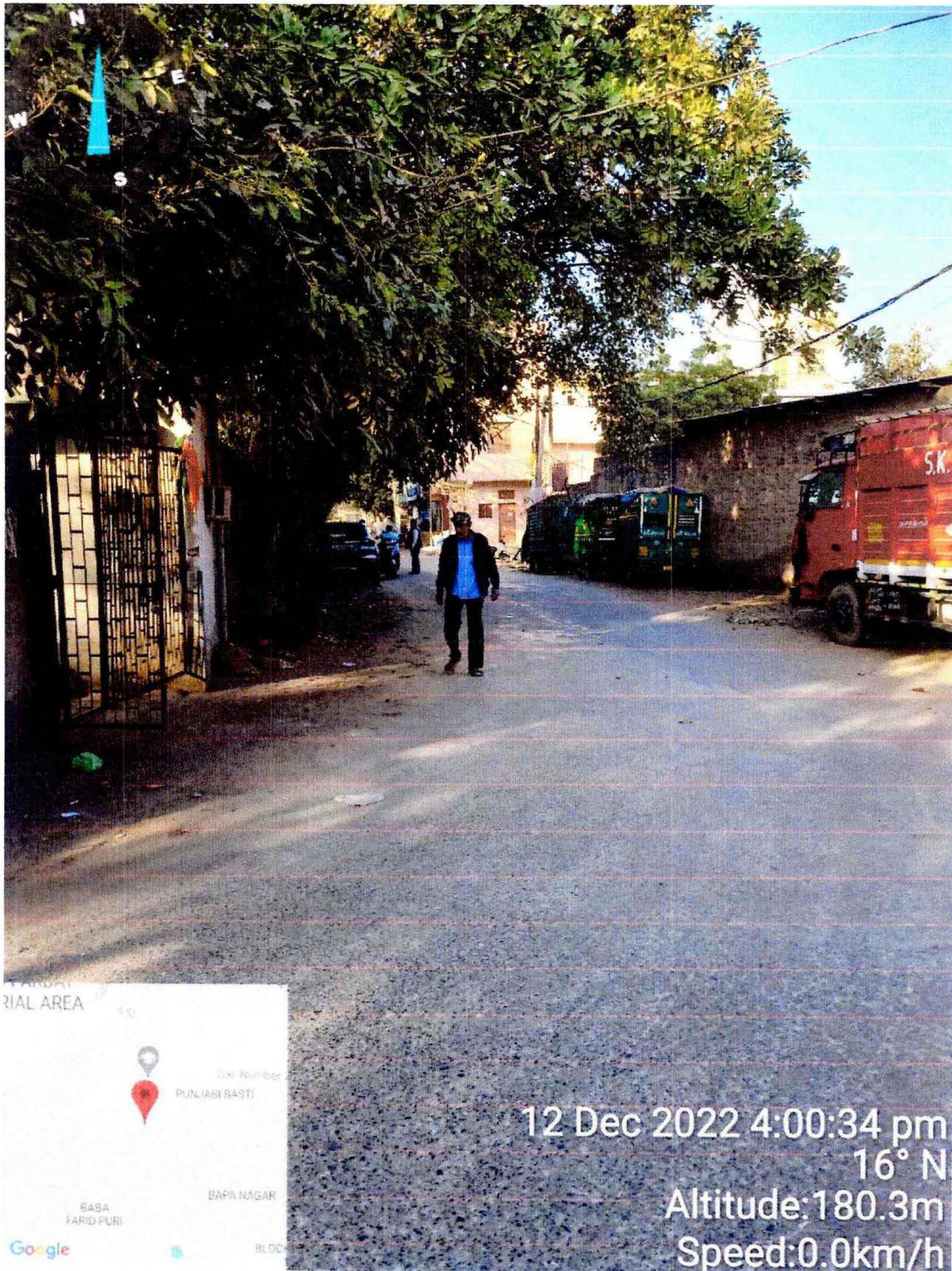
4



ONG
JE (B)

Near H.NO. 420/06, Teacher Lane
Upper Anand Purbat

5



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JELUB

Near H.NO. 420/06, Teacher Lane 6
Upper Anand Purbat



Ans
JEB)

S. NO.	Name of owner/occupier	PROPERTY ADDRESS	WARD NO.	DISPATCH NO. WITH DATE	NAME OF JE	NAME OF AE	AMOUNT	G-8 NO.	AMOUNT RECEIVED	PLOT AREA IN SQ.MTR
1	SMT. DIKSHA CHOPRA & OTHERS	17/13, WEST PATEL BNAGAR	95N	AE(B)/KBZ/2022/D/48 DT.13.01.22	VIKAS KUMAR	Y.P SINGH	20000			173.02 SQMT
2	M/S CHADHA BROS PRIVATE LIMITED THROUGH ITS DIRECTOR SH MANJEET SINGH CHADHA MR. KULDEEP CHHABRA MR. AMAN DEEP SINGH	PLOT NO. 13/17, EAST PATEL NAGAR	95N	AE(B)/KBZ/2022/D/181 DT.04.02.22	VIKAS KUMAR	Y.P SINGH	20000			167 SQMT
3	OWNER/BUILDER	PLOT NO. 17/13, WEST PATEL NAGAR	95N	AE(B)/KBZ/2022/D/515 DT.14.03.22	VIKAS KUMAR	Y.P SINGH	20000			167 SQMT
4	OWNER/BUILDER	PLOT NO. 26/153-154, WEST PATEL NAGAR	95N	AE(B)/KBZ/2022/D/676 DT.05.04.22	VIKAS KUMAR	Y.P SINGH	20000	98411 DT.27.05.22	20000	167.225 SQMT
5	OWNER/BUILDER	25/31, EAST PATEL NAGAR	95N	AE(B)/KBZ/2022/D/770 DT.22.04.22	VIKAS KUMAR	Y.P SINGH	20000			167 SQMT
6	OWNER/BUILDER	25/31, EAST PATEL NAGAR	95N	AE(B)/KBZ/2022/D/773 DT.25.04.22	VIKAS KUMAR	Y.P SINGH	20000			167 SQMT
7	OWNER/BUILDER	16/3, EAST PATEL NAGAR	95N	AE(B)/KBZ/2022/D/881 DT.20.05.22	VIKAS KUMAR	Y.P SINGH	20000			167 SQMT
8	OWNER/OCCUPIER/BUILDER	26/154, WEST PATEL NAGAR	95N	AE(B)/KBZ/2022/D/936 DT.24.05.22	VIKAS KUMAR	Y.P SINGH	20000	98412 DT.27.05.22	20000	173.02 SQMT
9	OWNER/OCCUPIER/BUILDER	26/64, WEST PATEL NAGAR	95N	AE(B)/KBZ/2022/D/937 DT.24.05.22	VIKAS KUMAR	Y.P SINGH	10000	98415 DT.30.05.22	10000	83 SQMT
10	OWNER/OCCUPIER/BUILDER	21/21, WEST PATEL NAGAR	95N	AE(B)/KBZ/2022/D/967 DT.30.05.22	VIKAS KUMAR	Y.P SINGH	40000			167 SQMT
11	OWNER/OCCUPIER/BUILDER	11/1, EAST PATEL NAGAR	95N	AE(B)/KBZ/2022/D/968 DT.30.05.22	VIKAS KUMAR	Y.P SINGH	20000			167 SQMT
12	M/S CHADHA BROS PRIVATE LIMITED THROUGH ITS DIRECTOR SH MANJEET SINGH CHADHA MR. KULDEEP CHHABRA MR. AMAN DEEP SINGH	13/17, EAST PATEL NAGAR	95N	AE(B)/KBZ/2022/D/976 DT.30.05.22	VIKAS KUMAR	Y.P SINGH	40000			167.22 SQMT
13	OWNER/OCCUPIER/BUILDER	664, MJILITARY ROAD, ANAND PARBAT	95N	AE(B)/KBZ/2022/D/977 DT.30.05.22	VIKAS KUMAR	Y.P SINGH	20000			130 SQMT
14	SMT VANDANA SONI	27/25, EAST PATEL NAGAR	95N	AE(B)/KBZ/2022/D/979 DT.30.05.22	VIKAS KUMAR	Y.P SINGH	20000			167.22 SQMT
15	MR. RAJINDER BATRA OWNER/OCCUPIER/BUILDER	30/17, WEST PATEL NAGAR	95N	AE(B)/KBZ/2022/D/1165 DT.28.06.22	VIKAS KUMAR	RAJEEV JAIN	10000			83 SQMT
16	OWNER/BUILDER	PLOT NO. 5/16, WEST PATEL NAGAR	95N	AE(B)/KBZ/2022/D/1186 DT.05.07.22	VIKAS KUMAR	Y.P SINGH	40000			168 SQMT
17	OWNER/BUILDER	32/7, EAST PATEL NAGAR	95N	AE(B)/KBZ/2022/D/1346DT .26.07.22	VIKAS KUMAR	Y.P SINGH	20000			167.22 SQMT
18	OWNER/BUILDER	8/17, EAST PATEL NAGAR	95N	AE(B)/KBZ/2022/D/1352DT .27.07.22	VIKAS KUMAR	Y.P SINGH	20000			167.22 SQMT

Y. P SINGH
AE(B)/KBZ

ATUL KUMAR
JE(B)/KBZ

19	SH. KUWAR PAL WASSON OWNER/OCCUPIER/BUILDER	5/10, WEST PATEL NAGAR	95N	AE(B)/KBZ/2022/D/1580DT. 23.08.22	VIKAS KUMAR	Y.P SINGH	20000			167.22 SQMT
20	MR. RAJIV MAINI OWNER/OCCUPIER/BUILDER	25/2, WEST PATEL NAGAR	95N	AE(B)/KBZ/2022/D/1581DT. 23.08.22	VIKAS KUMAR	Y.P SINGH	20000			83.61 SQMT
21	MS. NATURE BUILDWELL PRIVATE LIMITED THROUGH ITS DIRECTOR SH. AJIT SINGH OWNER/BUILDER,	PLOT NO. 2150/1, WEST PATEL NAGAR, NEW DELHI	95N	AE(B)/KBZ/2022/D/2130DT. 07.09.22	VIKAS KUMAR	RAJEEV JAIN	50000			518.395 SQMT
22	OWNER/BUILDER	PLOT NO. 38/3, EAST PATEL NAGAR, NEW DELHI	95N	AE(B)/KBZ/2022/D/2330DT. 14.09.22	VIKAS KUMAR	Y.P SINGH	20000			167 SQMT
23	OWNER/BUILDER	PLOT NO. 36/4, EAST PATEL NAGAR, NEW DELHI	95N	AE(B)/KBZ/2022/D/2442DT. 21.09.22	VIKAS KUMAR	N.S MEENA	20000			167 SQMT
24	OWNER/BUILDER	PLOT NO. 25/78, WEST PATEL NAGAR, NEW DELHI	95N	AE(B)/KBZ/2022/D/2443DT. 21.09.22	VIKAS KUMAR	N.S MEENA	20000			83.61 SQMT
25	OWNER/BUILDER	PLOT NO. 38/3, EAST PATEL NAGAR, NEW DELHI	95N	AE(B)/KBZ/2022/D/2444DT. 21.09.22	VIKAS KUMAR	N.S MEENA	20000			167 SQMT
26	OWNER/BUILDER	P. NO. 419/1, TEACHER BARRACK, ANAND PARBAT, NEW DELHI	95N	AE(B)/KBZ/2022/D/2533DT. 06.10.22	VIKAS KUMAR	Y.P SINGH	10000			50 SQMT
27	OWNER/BUILDER	P. NO. 26/180, WEST PATEL NAGAR	95N	AE(B)/KBZ/2022/D/2534DT. 06.10.22	VIKAS KUMAR	Y.P SINGH	10000			83.61 SQMT


 Y.P SINGH
 AE(B)/KBZ


 ATUL KUMAR
 JE(B)/KBZ

उत्तरी दिल्ली नगर निगम

Subject :- OA No.60/2022
Alka Jain Vs North DMC & Ors.

Copy of order dtd 16.2.2022 passed by the Hon'ble National Green Tribunal w.r.t. above noted matter has now been received from the Registry of the Hon'ble Court and the same is placed side opposite for kind perusal.

Copy of the OA has also been received simultaneously from the Registry of the Hon'ble Court. From a perusal of the same, it transpires that the Applicant had earlier written a complaint to SHO, PS Anand Parbat complaining regarding interalia air pollution due to the sale/purchase, storage and supply of building materials such as Badarpur, rodi, cement, bricks, etc at the roadside at/from the approximate corner of Teachers Lane to Ramjas Day boarding School at Cemented Road, Anand Parbat, New Delhi. It has been alleged by the Complainant before the Hon'ble NGT that he has also sent complaint to DC, KBZ, Delhi Pollution Control Committee, DC, CSPZ and EE(M)-II, KBZ and even an FIR was also registered but the requisite action qua the removal of the building material at the aforesaid site to stop the construction has not been initiated by the authorities concerned.

Copy of order dtd 16.2.2022 as received from the Hon'ble National Green Tribunal has been perused. From a perusal of the same, it transpires that the Hon'ble Court has directed Distt. Magistrate, DCP/Central as well as Commissioner, North DMC to look into the matter and take remedial action within 6 weeks in accordance with law following due process.

Copy of order alongwith copy of OA has already been sent to DC, KBZ as well as to DC, CSPZ.

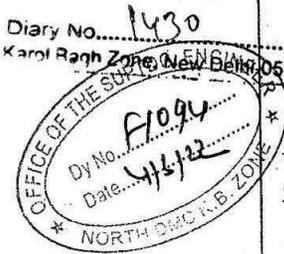
Be that as it may, we may request the office of the Commissioner, North DMC to kindly issue appropriate instructions to DC, CSPZ so that the directions of the Hon'ble NGT as enumerated in the order are complied with qua taking the remedial action.

Submitted please.

Asstt. Law Officer (HQ)
North DMC
February 21, 2022

1347 | CLO | North DMC | 2022
21/02/2022
N.D.M.C.

आयुक्त कार्यालय
कमांक M 834/11000
दिनांक 21/2/22
उत्तरी दिल्ली



CLO [North]
Commissioner, North DMC

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Handwritten note: Pl take wa.

Urgent
Take action as directed by Hon'ble Court
- EE/1/3
- EE/1/11

JE 95
4/3/22
DU KBZ
AE-E
For urgent report
4/3

Pl take action & submit
VOI SE/KDZ
(2) DC/KDZ
S14
03/03/22
Handwritten signature and date 2/3/22

2/11

10

The property bearing no. - 420/6 Teachers
Lane upper ground pasbat Central Delhi -
110005 has been inspected dated - 28/03/2022.
Upon inspection neither any construction activity
found in question nor any building material
found stake at site. The photographs
taken at the time of inspection are placed
in the file. Submitted please

A.E. (B) / KBZ

EE (B) / KBZ

01/04/22

SE / KBZ 3/14 SK

DC / KBZ

11/4/22

SE / KBZ

EE (1/B)

13/4

AE

SK
18/04/22

J.E.

19/4/22

Area has been transferred file may be sent
to concerned J.E.

J.E - 95

Sumit
28/03/2022



4/4/22
11/4/22
13/4/22



Deputy Commissioner
North DMZ
08 APR 2022
Diary No. 1945
Karol Bagh Zone, New Delhi

Property no:- 420/6 Teachers lane upper anand parbat
Central Delhi - 110005

11



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28/03/2022

Property nos. - 420/6 Teacher lane upper amand parbat
Constat Delhi - 110005

12



[Signature]
28/03/2022

Property no:- 420/6 Teachers lane upper anand parvat 13
Central Delhi - 110005



28/03/2022